

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :20/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/38670/2024 ARBP/83/2024	WECAN SHELTERS PVT. LTD., CUTTACK VS PRANATI SWAIN	SIVA SANKAR CHAINI VS	// () //
2	D-ARBP/40508/2024 ARBP/84/2024	B R BIOMEDICAL PRIVATE LTD. VS DIRECTOR, SOCIAL SECURITY AND EMPOWERMENT OF PERSONS WITH DISABILITIES DEPT., ODISHA	KOUSIK ANANDA GURU VS	// () //
3	D-ARBP/38912/2024 ARBP/85/2024	WECAN SHELTERS PVT.LTD., CUTTACK VS PRASANT KUMAR SWAIN	SIVA SANKAR CHAINI VS	// () //
4	D-ARBP/38910/2024 ARBP/86/2024	WECAN SHELTERS PVT.LTD., CUTTACK VS SWETA KUMAR SAHOO	SIVA SANKAR CHAINI VS	// () //
5	D-BLAPL/28186/2024 BLAPL/9553/2024	SURESH KHILLO VS STATE OF ODISHA	RAJIB LOCHAN PATTANAIAK VS	MACHHKUND /17 /2020 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000012/2020
6	D-BLAPL/28188/2024 BLAPL/9554/2024	BAHAN TAKRI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIAK VS	KHATIGUDA /116 /2024 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0001160/2024
7	D-BLAPL/28179/2024 BLAPL/9555/2024	BIJAY DHALI VS STATE OF ODISHA	RAJIB LOCHAN PATTANAIAK VS	MALKANGIRI /549 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000213/2023
8	D-BLAPL/28178/2024 BLAPL/9556/2024	SUMANTA SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	REAMAL /274 /2023 J.M.F.C,REAMAL(Debagarh ) CT/0000507/2023
9	D-BLAPL/28190/2024 BLAPL/9557/2024	DIPUNA BEHERA @ DIPU VS STATE OF ODISHA	RONALISHA PRADHAN VS	JATNI P.S. /341 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000482/2024
10	D-BLAPL/28191/2024 BLAPL/9558/2024	KALA RAM @ KADDA VS STATE OF ODISHA	GYANA RANJAN DHAL VS	LAXMISAGAR P.S. /460 /2024 J.M.F.C. IV BHUBANESWAR(Khordha ) CT/0001011/2024
11	D-BLAPL/28175/2024 BLAPL/9559/2024	PITTALA SRIKANTH VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIAK VS	KALIMELA /190 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000120/2024

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12	D-BLAPL/28169/2024 BLAPL/9560/2024	RAJ KUMAR SAHU VS STATE OF ODISHA	RAJIB LOCHAN PATTANAIAK VS	KHATIGUDA /116 /2024 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0001160/2024
13	D-BLAPL/28214/2024 BLAPL/9561/2024	AKSHAY KUMAR GOUDA @ BUDHA VS STATE OF ODISHA	MOHAMMAD AKRAM VS	CAPITAL P.S. /602 /2023 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0001672/2023
14	D-BLAPL/28165/2024 BLAPL/9562/2024	KUTHADI GNANESHWAR VS STATE OF ODISHA	RAJIB LOCHAN PATTANAIAK VS	KALIMELA /190 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000120/2024
15	D-BLAPL/28160/2024 BLAPL/9563/2024	M.SANTOSH DORA VS STATE OF ODISHA	SUJATA JENA VS	PATTAPUR (ASKA) /380 /2022 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G Spl/0000085/2022
16	D-BLAPL/28216/2024 BLAPL/9564/2024	AKSHAY KUMAR GOUDA @ BUDHA VS STATE OF ODISHA	MOHAMMAD AKRAM VS	NAYAPALLI P.S. /480 /2023 J.M.F.C. (III) BHUBANESWAR(Khordha ) CT/0001010/2023
17	D-BLAPL/28150/2024 BLAPL/9565/2024	BIDYADHAR RANJIT VS STATE OF ODISHA	KULDEEP MOHANTY VS	KULABIRA /46 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0000595/2024
18	D-BLAPL/28137/2024 BLAPL/9566/2024	ANIRUDHA SAHU VS STATE OF ODISHA	SEPHALEE DAS VS	/ /0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G 2(A)CC/0000042/2024
19	D-BLAPL/28225/2024 BLAPL/9567/2024	DEBASIS MAHAPATRO @ DEBASISH MAHAPATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /494 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001604/2024
20	D-BLAPL/27634/2024 BLAPL/9568/2024	SUBASH SWABI VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	JEYPORE MAHILA /88 /2024 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000658/2024
21	D-BLAPL/28065/2024 BLAPL/9569/2024	DOCTOR KISAN VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	BHASMA /113 /2023 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000286/2023
22	D-BLAPL/28230/2024 BLAPL/9570/2024	PABITRA @ PABI PRASAD SAHOO VS STATE OF ODISHA	ARUN KUMAR DAS VS	BADAGODA P.S. /393 /2024 J.M.F.C. IV BHUBANESWAR(Khordha ) CT/0000694/2024
23	D-BLAPL/28046/2024	MANOJ KUMAR DAS	ABHISEK MOHANTY	BASTA /88 /2024

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	BLAPL/9571/2024	VS STATE OF ODISHA	VS	J.M.F.C.,BASTA(Baleshwar) CT/0000262/2024
24	D-BLAPL/28233/2024 BLAPL/9572/2024	BIKASH PRADHAN VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	BANAPUR P.S. /280 /2021 A.D.J.,BHUBANESWAR(Khordha ) CT/0000140/2021
25	D-BLAPL/28295/2024 BLAPL/9573/2024	BIRANCHI NARAYAN SENAPATI VS STATE OF ODISHA	SOUGAT DASH VS	BHANDARIPOKHARI /268 /2024 J.M.F.C. II BHADRAK(Bhadrak ) GR/0000260/2024
26	D-BLAPL/28254/2024 BLAPL/9574/2024	LAMBODHAR APAT VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	BOLANI /69 /2022 A.D.J.,CHAMPUA(Kendujhar) ST/0000037/2023
27	D-BLAPL/28158/2024 BLAPL/9575/2024	LAXMIDHAR BISWAS @ LAXMIKANTA BISWAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARINE PS AT JAMBO /45 /2024 S.D.J.M.,KENDRAPARA(Kendrapara ) GR/0000828/2024
28	D-BLAPL/28237/2024 BLAPL/9576/2024	SUBASH NUNDRUKA VS STATE OF ODISHA	BUDHIRAM DAS VS	AMBADOLA /174 /2024 CIVIL JUDGE(J.D.)-CUM-J.M.F.C.,MUNICIPALITY GR/0000273/2024
29	D-BLAPL/28041/2024 BLAPL/9577/2024	KALIA@TAPAN MUKHI VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /666 /2024 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) GR/0001295/2024
30	D-BLAPL/25754/2024 BLAPL/9578/2024	SUKANTA KUMAR NAYAK VS STATE OF ODISHA	PRANAB KUMAR DAS VS	MALKANGIRI /375 /2024 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000466/2024
31	D-BLAPL/28241/2024 BLAPL/9579/2024	DEBADATTA SINGH BEHERA VS STATE OF ODISHA	DEBASHIS MITRA VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000097/2024
32	D-BLAPL/28301/2024 BLAPL/9580/2024	DEEPAK KUMAR AGARWAL @ DEEPAK AGARWAL VS STATE OF ODISHA	RAMESH SAHOO VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.,PANPOSH(Sundargarh) GR/0002403/2023
33	D-BLAPL/28007/2024 BLAPL/9581/2024	GOLAKHA BIHARI JENA @ BABULA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	Maitri Vihar PS /124 /2024 DISTRICT & SESIONS JUDGE,BHUBANESWAR CT/0000151/2024
34	D-BLAPL/28003/2024 BLAPL/9582/2024	KARUNAKAR KISKU VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	Maitri Vihar PS /366 /2024 S.D.J.M.,BHUBANESWAR(Khordha )

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35	D-BLAPL/28267/2024 BLAPL/9583/2024	STATE OF ODISHA BIJAYA KUMAR DEURIA VS STATE OF ODISHA	S.S.RAY (2) VS	CT/0001484/2024 KINJIRKELA /102 /2024 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000133/2024
36	D-BLAPL/27978/2024 BLAPL/9584/2024	STATE OF ODISHA SHYAM TANDI VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	SAMBALPUR SADAR /78 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000043/2024
37	D-BLAPL/28412/2024 BLAPL/9585/2024	STATE OF ODISHA SHENAWAZ ALAM @ SHANAWAZ ALAM VS STATE OF ODISHA	MITHUN DAS VS	JODA /243 /2024 SPECIAL JUDGE,CHAMPUA(Kendujhar) Spl/0000019/2024
38	D-BLAPL/27944/2024 BLAPL/9586/2024	STATE OF ODISHA MANAS KUMAR MUDULI @ MANAS MUDULI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /400 /2022 2ND A.D.J,KHURDA(Khordha ) ST/0000060/2023
39	D-BLAPL/26986/2024 BLAPL/9587/2024	STATE OF ODISHA RAKESH NAIK @ RAKESH NAYAK @ RAJESH NAIK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	/ /0 3RD ADJ BHUBANESWAR(Khordha ) CT/0000415/2023
40	D-BLAPL/27930/2024 BLAPL/9588/2024	STATE OF ODISHA RUDRA NARAYAN PADHIARY VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SINGLA /218 /2023 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000114/2024
41	D-BLAPL/26851/2024 BLAPL/9589/2024	STATE OF ODISHA KAMESH SAHA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	SAMBALPUR SADAR /78 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000043/2024
42	D-BLAPL/27889/2024 BLAPL/9590/2024	STATE OF ODISHA BUDU SISA VS STATE OF ODISHA	SABYASACHI MISHRA VS	/ /0 ADDL.SSESSIONS JUDGE CUM SPECIAL TR/0000016/2023
43	D-BLAPL/27602/2024 BLAPL/9591/2024	STATE OF ODISHA KANHU CHARAN SINGH TIRIA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	KAPTIPADA /115 /2024 P.M.J.J.B, MAYURBHANJ, BARIPADA(M Juv/0000014/2024
44	D-BLAPL/27355/2024 BLAPL/9592/2024	STATE OF ODISHA BAPUNI @ SUDHIR KUMAR SAHOO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CHAULIAGANJA /184 /2020 1ST ADJ,CUTTACK(Cuttack) ST/0000241/2021
45	D-BLAPL/27880/2024 BLAPL/9593/2024	STATE OF ODISHA KUNJA BIHARI BHATRA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /433 /2024 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000534/2024

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46	D-BLAPL/27836/2024 BLAPL/9594/2024	SRIKANTA RAUL VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	GUDARI /87 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/000099/2024
47	D-BLAPL/27853/2024 BLAPL/9595/2024	SK. NIYAMAT @ CHHOTU VS STATE OF ODISHA	DEPPAK RANJAN PARIDA VS	TOMANDO /269 /2024 J.M.F.C.,BHUBANESWAR(Khordha ) CT/0000615/2024
48	D-BLAPL/28314/2024 BLAPL/9596/2024	NARENDRA SABAR VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	DEOGARH /345 /2021 DISTRICT AND SESSIONS JUDGE,DEOGARH ST/000006/2023
49	D-BLAPL/27887/2024 BLAPL/9597/2024	JAYAPRAKASH KARAN @ TUKU VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /433 /2024 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000534/2024
50	D-BLAPL/28431/2024 BLAPL/9598/2024	PRAMOD @ SAGAR MAJHI VS STATE OF ODISHA	PRABHAS CHANDRA PANDA VS	ADVA /24 /2021 A.D.J.,PARALAKHEMUNDI(Gajapati ) ST/0000048/2022
51	D-BLAPL/28428/2024 BLAPL/9599/2024	NIRANJAN PARIMANIK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	/ /0 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha ) TR/0000079/2024
52	D-BLAPL/28438/2024 BLAPL/9600/2024	T. SHYAM SUNDAR SUBUDHI VS STATE OF ODISHA	RAMACHANDRA PANIGRAHY VS	HINJILI /537 /2024 J.M.F.C.,HINJILI(Ganjam) GR/0000560/2024
53	D-BLAPL/27882/2024 BLAPL/9601/2024	JAGABANDHU JANI @ DUDI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /433 /2024 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000534/2024
54	D-BLAPL/27702/2024 BLAPL/9602/2024	NARESH BHOI @ LALU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BANGOMUNDA /44 /2019 ADDL.SESSIONS JUDGE,KANTABANJIPUR SC/0000035/2024
55	D-BLAPL/28409/2024 BLAPL/9603/2024	SAILABALA PRADHAN VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	RANPUR /290 /2024 J.M.F.C.,RANPUR(Nayagarh ) GR/0000417/2024
56	D-BLAPL/28306/2024 BLAPL/9604/2024	MD. SAHABAJ @ FUKNI @ MD. SEHEBAJ VS STATE OF ODISHA	KULDEEP MOHANTY VS	PLANTSITE /335 /2021 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000064/2022
57	D-BLAPL/27883/2024	PANDU SODI	RAJIB LOCHAN PATTNAIK	MALKANGIRI /433 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/9605/2024	VS STATE OF ODISHA	VS	S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000534/2024
58	D-BLAPL/28517/2024 BLAPL/9606/2024	SATYA SUNDAR KABI VS STATE OF ODISHA	BISWARANJAN DALAI VS	BARI /514 /2023 S.D.J.M.,JAJPUR(Jajapur ) CT/0002839/2023
59	D-BLAPL/28027/2024 BLAPL/9607/2024	SRIDHAR MOHANTY VS STATE OF ODISHA	BADRINARAYAN PANDA VS	JAJPUR TOWN /472 /2023 S.D.J.M.,JAJPUR(Jajapur ) CT/0002902/2023
60	D-BLAPL/28367/2024 BLAPL/9608/2024	BADAL PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /114 /2024 SPECIAL JUDGE SPL. COURT,BHUBANESHWAR TR/0000149/2024
61	D-BLAPL/27939/2024 BLAPL/9609/2024	LIPUN @ SANKARSAN GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	K.NUAGAON /313 /2022 3RD ADDL.SESSION JUDGE CUM SPL.JUDGE ST/0000142/2023
62	D-BLAPL/28313/2024 BLAPL/9610/2024	PITAMBAR BEHERA VS STATE OF ODISHA	PREETAM MISHRA VS	BAUNISUNI /150 /2023 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000121/2023
63	D-BLAPL/28006/2024 BLAPL/9611/2024	GUNDICHA NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	ATHGARH /254 /2023 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack) CT/0000616/2023
64	D-BLAPL/28312/2024 BLAPL/9612/2024	SURJYAMANI SAHOO @ SURYAMANI SAHO VS STATE OF ODISHA	NIHAR RANJAN OJHA VS	DHARAKOT PS /230 /2024 J.M.F.C.,ASKA(Ganjam) GR/0001289/2024
65	D-BLAPL/28049/2024 BLAPL/9613/2024	MD. SHAJID VS STATE OF ODISHA	ABHISEK MOHANTY VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000016/2023
66	D-BLAPL/28166/2024 BLAPL/9614/2024	SATYABRATA SARANGI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI MODEL /255 /2024 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI GR/0000668/2024
67	D-BLAPL/27056/2024 BLAPL/9615/2024	SAMIR NAYAK @ SAMEER NAYAK VS STATE OF ODISHA	PRAMOD KUMAR NIGAM VS	BANAPUR P.S. /290 /2020 A.D.J.,BHUBANESWAR(Khordha ) TR/0000401/2024
68	D-BLAPL/28445/2024 BLAPL/9616/2024	ANANDA KUMAR PATRA VS STATE OF ODISHA	T. DHIREN KUMAR DORA VS	BHANJANAGAR /355 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR

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69	D-BLAPL/28468/2024 BLAPL/9617/2024	STATE OF ODISHA DIBYALOCHAN DASH VS STATE OF ODISHA(VIG.)	DEVASHIS PANDA VS	GR/0000575/2024 BALASORE VIGILANCE /30 /2023 SPECIAL JUDGE, VIGILANCE, BARIPADA
70	D-CMAPL/37354/2024 CMAPL/307/2024	DOLAGOBINDA PANDA VS STATE OF ODISHA	ADV. VS	GR/0000009/2023 // ( )
71	D-CMAPL/40048/2024 CMAPL/308/2024	GOLAK BIHARI PUJARI VS STATE OF ODISHA	SALAUDDIN KHAN VS	// ( ) //
72	D-CMAPL/40157/2024 CMAPL/309/2024	RAMACHANDRA DAS VS HARIPRIYA DAS	AMIT PRASAD BOSE VS	// ( ) //
73	D-CMP/33624/2024 CMP/1058/2024	SATYABHAMA SAHOO VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// CIVIL JUDGE (JD),JAJPUR ROAD(Jajapur)
74	D-CMP/39235/2024 CMP/1059/2024	ANANTA KUMAR PARIDA VS HAREKRUSHNA PARIDA	AMIT PRASAD BOSE VS	CMC/0000310/2022 // CIVIL JUDGE (SD), JALESWAR(Baleshwar)
75	D-CMP/40205/2024 CMP/1060/2024	ARUN KUMAR GUPTA VS HUKUM SINGH	DWARIKA PRASAD MOHANTY VS	IA/0000011/2024 // A.D.J.,CHAMPUA(Kendujhar)
76	D-CMP/35274/2024 CMP/1061/2024	SAMBHU PRASAD BEHERA VS PANKAJINI HATI	SUBHENDU KAR VS	Fao/0000001/2024 // CIVIL JUDGE (SD),BOUDH(Baudh )
77	D-CMP/39025/2024 CMP/1062/2024	DINABANDHU BEHERA VS MANGULU BEHERA	PRAFULLA KUMAR MOHAPATRA VS	CS/0000008/2024 // A.D.J.,DEOGARH(Debagarh )
78	D-CMP/39502/2024 CMP/1063/2024	LOKANATH PANDA VS ANANTA KUMAR PANDA	JITENDRA KUMAR MISHRA (2) VS	Fao/0000001/2023 // CIVIL JUDGE (SD),BALASORE(Baleshwar)
79	D-CMP/40648/2024 CMP/1064/2024	RASHMITA DAS VS BRANCH MANAGER, PUNJAB NATIONAL BANK, CUTTACK	AJIT CH MOHAPATRA VS	IA/0000114/2024 // A.D.J. SALIPUR(Cuttack) Fao/0000014/2024

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80	D-CMP/39532/2024 CMP/1065/2024	DHULESWAR SETHI VS SANKARSAN DALAI	AMIYA KUMAR MOHANTY VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK CS/0000629/2023
81	D-CONTC/39327/2024 CONTC/6911/2024	MAHENDRA BEHERA VS SALINI PANDIT, IAS	ADV. VS	// () //
82	D-CONTC/40279/2024 CONTC/6912/2024	BHABANI SHANKAR THAKUR VS SASWATA MISHRA, IAS	ADV. VS	// () //
83	D-CONTC/39224/2024 CONTC/6913/2024	GIRIDHARI PATTNAYAK VS YOGES BAHADUR KHURANIA, IPS	BIKRAM KESHARI MOHANTY VS	// () //
84	D-CONTC/39324/2024 CONTC/6914/2024	PRANABANDHU KHETI VS SUSMITA SAHU, DEO, ANGUL	ADV. VS	// () //
85	D-CONTC/40647/2024 CONTC/6915/2024	NIHAR RANJAN DAS VS USHA PADHEE, IAS	ADV. VS	// () //
86	D-CRLA/27576/2024 CRLA/928/2024	RAJESH KUMAR BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	RANPUR /182 /2022 SPECIAL JUDGE,NAYAGARH(Nayagarh ) TR/0000167/2022
87	D-CRLA/27781/2024 CRLA/929/2024	MD AFTAB @ FATTU VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	SAMBALPUR TOWN /124 /2023 1ST ADDL SESSIONS JUDGE, SAMBALPUR Spl/0000012/2023
88	D-CRLA/26388/2024 CRLA/930/2024	NILUA@NILENDRA KUMAR SWAIN VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	SALIPUR /157 /2023 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000119/2023
89	D-CRLA/26497/2024 CRLA/931/2024	MAKARA MALLICK VS STATE OF ODISHA	SAMVIT MOHANTY VS	KUJANGA /46 /2016 AD-HOC A.D.J.(F.T.S.C.),JAGATSINGHPUR Spl/0000006/2016
90	D-CRLA/27455/2024 CRLA/932/2024	KUMAR JENA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	MARINE PENTHAKATA /43 /2019 ADHOC ADDL. DISTRICT AND SESSIONS JUDGE TR/0000047/2023
91	D-CRLA/27378/2024	SUMANTA PRADHAN	SURYAKANTA DWIBEDI	RAIRAKHOL /64 /2014

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLA/933/2024	VS STATE OF ODISHA	VS	A.D.J.,SAMBALPUR(Sambalpur) ST/0000198/2014
92	D-CRLA/27678/2024 CRLA/934/2024	BANDHUA@BANDHU JENA VS STATE OF ODISHA	BISWA PRAKASH DHAL VS	JAJPUR TOWN /244 /2015 AD-HOC ADJ (FTSC),JAJPUR(Jajapur ) CT/0000067/2016
93	D-CRLMA/28194/2024 CRLMA/167/2024	KARUNAKAR NATH VS STATE OF ODISHA	UDIT NARAYAN JENA VS	SORO /443 /2017 J.M.F.C.,SORO(Baleshwar) CRMC/0000212/2024
94	D-CRLMA/28336/2024 CRLMA/168/2024	PRAVAKAR KARAN VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	BHUBANESWAR VIGILANCE /54 /2014 A.D.J. _ SPL.JUDGE (VIG.),BHUBANESW CRMC/0000064/2024
95	D-CRLMC/28161/2024 CRLMC/3617/2024	BAISAKHI DEHURY@SUNITA DEHURY VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	NARASINGHPUR /138 /2021 ASST. SESSIONS JUDGE, NARASINGHP ST/0000133/2022
96	D-CRLMC/28307/2024 CRLMC/3618/2024	MILU@BISWAJIT MOHAPATRA VS STATE OF ODISHA	SARADA PRASAD DASH VS	NIMAPADA /165 /2016 J.M.F.C.,NIMAPARA(Puri) GR/0000570/2016
97	D-CRLMC/28363/2024 CRLMC/3619/2024	DEBASISH NAIK@ASHIS NAIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA TOWN /269 /2024 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000067/2024
98	D-CRLMC/27363/2024 CRLMC/3620/2024	DURGA MADHAB PANIGRAHI @DURGA PRASAD PANIGRAHI VS STATE OF ODISHA	GHANASHYAM MUDULI VS	SHERAGADA /132 /2024 J.M.F.C.SERAGARA(Ganjam) GR/0000148/2024
99	D-CRLMC/26945/2024 CRLMC/3621/2024	MEENA KUMARI PATTNAIK VS STATE OF ODISHA	BIDYADHAR MANSING VS	BANAPUR P.S. /198 /2022 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000172/2022
100	D-CRLMC/27870/2024 CRLMC/3622/2024	BIDYADHAR PATEL VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	KHARIAR /73 /2013 A.S.J, KHARIAR(Nuapada ) ST/0000078/2013
101	D-CRLMC/28203/2024 CRLMC/3623/2024	SASHADHAR JENA VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	BALASORE TOWN /31 /2018 S.D.J.M.,BALASORE(Baleshwar) CT/0000258/2018
102	D-CRLMC/28021/2024 CRLMC/3624/2024	SANTOSH KUMAR AGRAWAL VS	ANITA SAHOO VS	TUSRA /41 /2015 ASST. SESSIONS JUEGE,BOLANGIR(Bal

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103	D-CRLMC/27390/2024 CRLMC/3625/2024	STATE OF ODISHA SIBA NARAYAN PATRA @ SIBA PATRA VS	SURYAKANTA DWIBEDI VS	GR/0000159/2015 CHANDANPUR /109 /2004 NYAYADHIKARI,PURI(Puri)
104	D-CRLMC/28362/2024 CRLMC/3626/2024	STATE OF ODISHA MEGHNA CHITTROPALA DIXIT VS	UMA CHARAN MISHRA VS	GR/0001332/2004 NADANAKANAN P.S. /70 /2024 J.M.F.C.,BHUBANESWAR(Khordha )
105	D-CRLMC/28304/2024 CRLMC/3627/2024	JYOSTNA MISHRA SMITA PATTANAIAK VS	ASIT KUMAR JENA VS	CMC/0000773/2024 CHAULIAGANJA /177 /2021 J.M.F.C.(IV),CUTTACK(Cuttack)
106	D-CRLMC/27909/2024 CRLMC/3628/2024	STATE OF ODISHA DR.ANIL KUMAR SAHOO VS	KAILASH CHANDRA KAR VS	ICC/0000409/2023 TIRTOL /83 /2016 JMFC TIRTOL(Jagatsinghapur )
107	D-CRLMC/28347/2024 CRLMC/3629/2024	STATE OF ODISHA ABANIKANTA SAHOO VS	PARTHA SARATHI NAYAK VS	GR/0000298/2016 DHENKANAL SADAR /367 /2018 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL
108	D-CRLMC/28422/2024 CRLMC/3630/2024	STATE OF ODISHA UMA SHANKAR MAJHI VS	SURYAKANTA DWIBEDI VS	GR/0000978/2018 JUNAGARH /200 /2018 ADDL.DISTRICT JUDGE,DHARAMGARH
109	D-CRLMC/28429/2024 CRLMC/3631/2024	STATE OF ODISHA UMA SHANKAR MAJHI VS	SURYAKANTA DWIBEDI VS	CT/0000024/2020 JUNAGARH /413 /2017 ADDL.DISTRICT JUDGE,DHARAMGARH
110	D-CRLMC/28425/2024 CRLMC/3632/2024	STATE OF ODISHA UMA SHANKAR MAJHI VS	SURYAKANTA DWIBEDI VS	CT/0000025/2020 JUNAGARH /364 /2017 ADDL.DISTRICT JUDGE,DHARAMGARH
111	D-CRLMC/27387/2024 CRLMC/3633/2024	STATE OF ODISHA DEEPAK BEHERA VS	SURYAKANTA DWIBEDI VS	CT/0000026/2020 AIR FIELD P.S. /224 /2024 J.M.F.C.,BHUBANESWAR(Khordha )
112	D-CRLMC/27397/2024 CRLMC/3634/2024	STATE OF ODISHA RAMESH CHANDRA NAYAK VS	SURYAKANTA DWIBEDI VS	CT/0000699/2024 VIGILANCE PS (BERHAMPUR) /40 /2015 SPECIAL JUDGE (VIGILANCE), PHULBA
113	D-CRLMC/28443/2024 CRLMC/3635/2024	STATE OF ODISHA(VIG.) M/S SAI CONSTRUCTION,SAMBALPUR VS M/S PRUSTY ENTERPRISES,SAMBALPUR	PRASANTA KUMAR SATAPATHY VS	GR/0000016/2015 / /0 S.D.J.M.,RAIRAKHOL(Sambalpur) ICC/0000010/2016

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/27283/2024 CRLMC/3636/2024	BIJAYA KUMAR BISWAL VS STATE OF ODISHA	RAJKUMAR SUTAR VS	PATTAMUNDAI /205 /2023 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTALAI GR/0000430/2023
115	D-CRLMP/27005/2024 CRLMP/1306/2024	KRUSHNA PRASADA NAYAK VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	/ /0 ( //
116	D-CRLMP/22123/2024 CRLMP/1307/2024	ANJAN KUMAR ROUT VS STATE OF ODISHA	SANJAY KUMAR BEHERA VS	/ /0 ( //
117	D-CRLMP/27009/2024 CRLMP/1308/2024	GOPABANDHU DASH VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	AIR FIELD P.S. /294 /2018 J.M.F.C.,BHUBANESWAR(Khordha ) CT/0004119/2018
118	D-CRLMP/24995/2024 CRLMP/1309/2024	SURENDRA KUMAR BEBARTA VS SPECIAL SECY. TO GOVT., OF ODISHA, HOME DEPT., BBSR	LALIT NARAYAN PATTNAIK VS	JATNI P.S. /293 /2024 ( //
119	D-CRLMP/25641/2024 CRLMP/1310/2024	MINATI NAYAK VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BHADRAK RURAL /34 /2024 ( //
120	D-CRLMP/27456/2024 CRLMP/1311/2024	SARASWATI TRIPATHY VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	BADABAZAR /100 /2024 ( //
121	D-CRLREV/28167/2024 CRLREV/521/2024	SUBAS CHANDRA SAHOO VS SAROJINI MALLA	BISHNU PRASAD PRADHAN VS	KONARK /118 /2016 ADDL.SESIONS JUDGE,NIMPARA(Puri) CRA/0000007/2024
122	D-CRLREV/26481/2024 CRLREV/522/2024	ROHIT NAG VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	BHAWANIPATNA TOWN /49 /2020 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA CT/0000116/2020
123	D-CRLREV/27181/2024 CRLREV/523/2024	ASHOK ACHARYA VS STATE OF ODISHA	LALITENDU MISHRA VS	NAYAGARH /204 /2024 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH CMC/0000039/2024
124	D-CRLREV/27441/2024 CRLREV/524/2024	SUBHRAJYOTI SAHOO VS MANASWINI BEHERA	SAMVIT MOHANTY VS	/ /0 DISTRICT & SESSIONS JUDGE,CUTTACK CRA/0000002/2024
125	D-CRLREV/27154/2024	SURESH CHANDRA BHOI	ANUGRAHA NARAYAN SAMANTRAY	JAGATSINGPUR /184 /2016

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLREV/525/2024	VS STATE OF ODISHA	VS	DISTRICT & SESSIONS JUDGE,JAGATSI CRA/0000020/2022
126	D-FAO/35819/2024 FAO/447/2024	MANAGER(T.P. HUB),M/S. ORIENTAL INSURANCE CO.LTD.,BHUBANESWAR VS SABITA SWAIN	ADAM ALI KHAN VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000083/2022
127	D-FAO/38894/2024 FAO/448/2024	REGIONAL MANAGER(T.P HUB), ORIENTAL INSURANCE CO.LTD., BBSR VS CHAMPABATI RANA	PRASANTA KUMAR MAHALI VS	// ADM COMNR.FOR WORKMEN COMPEN EC/0000014/2016
128	D-GUAP/39503/2024 GUAP/12/2024	BINOD PATRA VS GAYATRI PATRA	BRUNDABAN ROUT VS	// JUDGE,FAMILY COURT,PHULBANI(Kan CP/0000029/2023
129	D-JCRLA/28480/2024 JCRLA/153/2024	SANJAYA DANSANA @ PANA VS STATE OF ODISHA	ADV. VS	BIJEPUR /77 /2021 SPECIAL JUDGE,BARGARH(Bargarh ) Spl/0000020/2021
130	D-LAA/35877/2024 LAA/33/2024	SUB COLLECTOR CUM CHAIRMAN, REGULATE MARKET COMMITTEE, SAMBALPUR VS SPL. LAND ACQUISITION OFFICER, SAMBALPUR	LALIT SAHU VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambal LA/0000268/1994
131	D-MACA/40319/2024 MACA/942/2024	PRAKASH KUMAR SAHOO VS D.M., UNITED INDIA INSURANCE CO.LTD., BBSR	S. SUDHANSU KUMAR SUBUDHI VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000330/2019
132	D-MACA/34636/2024 MACA/943/2024	LEGAL MANAGER, M/S. ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY LIMITED, VS SUBASINI PATRA	ANUPAMA DAS VS	// I MACT,BALASORE(Baleshwar) Mac/0000240/2016
133	D-MACA/35808/2024 MACA/944/2024	LEGAL MANAGER, THE ORIENTAL INSURANCE COMPANY LIMITED,BHUBANESWAR VS BIDYULATA BEHERA	ADAM ALI KHAN VS	// III M.A.C.T.,BHUBANESWAR(Khordha ) Mac/0000054/2018
134	D-MACA/40295/2024 MACA/945/2024	P.PRASAD REDDY VS DIVISIONAL MANAGER, BAJAJ ALLIANZ INSURANCE CO. LTD., BBSR	S.SUDHANSU KUMAR SUBUDHI VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000033/2020
135	D-MACA/40302/2024 MACA/946/2024	BIJAYA LAXMI TRIPATHY VS DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD., BBSR	S.SUDHANSU KUMAR SUBUDHI VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000183/2017
136	D-MACA/36097/2024 MACA/947/2024	THE DIVISIONAL MANAGER, M/S NEW INDIA ASSURANCE CO. LTD, SUNDARGARH VS	SUDEEP KUMAR SARANGI VS	// 3RD.M.A.C.T.,ROURKELA(Sundargarh)

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-MACA/36370/2024 MACA/948/2024	DALIMBA KISHAN THE NEW INDIA ASSURANCE COMPANY LTD., CUTTACK VS BADAL KUMAR NAYAK	AMITAV DAS VS	Mac/0000023/2021 // 1ST M. A.C.T.,JAJPUR(Jajapur )
138	D-MACA/37213/2024 MACA/949/2024	MANAGER-IN-CHARGE, T.P HUB, ORIENTAL INSURANCE CO.LTD., SAMBALPUR VS NILANDRI PODH	GIRIJA PRASAD DUTTA VS	Mac/0000207/2015 // 1st MACT, BHAWANIPATNA(Kalahandi)
139	D-MACA/37226/2024 MACA/950/2024	D.M.(LEGAL),M/S ORIENTAL INSURANCE CO.LTD., CUTTACK VS PRAVATI SAHOO	GIRIJA PRASAD DUTTA VS	Mac/0000041/2021 // IST MACT, JAGATSINGHPUR(Jagatsingha
140	D-MACA/37258/2024 MACA/951/2024	MANAGER (LEGAL AND T.P. CLAIMS),CLAIMS DEPT., TATA AIG GENERAL INSURANCE CO.LTD., VS PURNA CHANDRA MAHARANA	CELOTTA VS	// V MACT,KHURDA(Khordha )
141	D-MACA/37610/2024 MACA/952/2024	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD., BBSR VS NEHA AGRAWAL	G.P.DUTTA VS	Mac/0000049/2016 // 2ND M.A.C.T.(ND),SAMBALPUR(Sambal
142	D-MACA/38391/2024 MACA/953/2024	DIVISIONAL MANAGER NATIONAL INSURANCE CO.LTD.,DO-II CUTTACK VS SUJATA NAYAK	BIJOY DASMOHAPATRA VS	Mac/0000040/2021 // IST MACT, JAGATSINGHPUR(Jagatsingha
143	D-MACA/38545/2024 MACA/954/2024	M/S. ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD.,BALASORE VS JADI DALEI	ADAM ALI KHAN VS	Mac/0000150/2019 // III MACT,BALASORE(Baleshwar)
144	D-MACA/39979/2024 MACA/955/2024	SWETAKETU PARIDA VS SANJAY KUMAR PALAI	PRADEEP KUMAR MISHRA VS	Mac/0000050/2017 // 7TH M.A.C.T.,BHUBANESWAR(Khordha
145	D-MACA/39645/2024 MACA/956/2024	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.,CUTTACK VS ANJALI MAHANTA	BIJOY DASMOHAPATRA VS	Mac/0000270/2019 // 4TH M.A.C.T. KEONJHAR(Kendujhar)
146	D-MACA/39116/2024 MACA/957/2024	JAGANNATH BEHERA, VS M/S. LUCKY MINERALS, ANGUL	PRASANNA KUMAR MISHRA VS	Mac/0000092/2021 // A.D.J.,DHENKANAL(Dhenkanal)
147	D-MATA/38185/2024 MATA/344/2024	CHHABINDRA OJHA VS APARAJITA MOHARANA @ OJHA	BIKRAM CHANDRA GHADEI VS	Mac/0000045/2017 // JUDGE, FAMILY COURT,JAJPUR(Jajapur CP/0000058/2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-RPFAM/33465/2024 RPFAM/268/2024	CHAKRAPANI MAHARANA VS PRABHASINI MAHARANA	MRUTUNJAYA MAHARANA VS	// JUDGE FAMILY COURT,GANJAM(Ganja Crp/0000082/2021
149	D-RPFAM/39008/2024 RPFAM/269/2024	SUNIL TAFALI VS PRATIMA TAFALI@ MANDAL	DEBENDRA NARAYAN PATTANAIAK VS	// JUDGE,FAMILY COURT,JAGATSINGPU Crp/0000116/2022
150	D-RSA/35501/2024 RSA/336/2024	MURALI DALAPATI VS SADHU DALAPATI	BASUDEV PUJARI VS	// DISTRICT & SESSIONS JUDGE,BOLANG RFA/0000005/2020
151	D-RSA/31688/2024 RSA/337/2024	RAMESH CHANDRA BALIARSINGH VS PRADEEP JENA	AMIT PRASAD BOSE VS	// DISTRICT & SESIONS JUDGE,BHUBANE RFA/0000021/2021
152	D-SAO/36598/2024 SAO/9/2024	PARAMA DANDASENA VS DOLABATI BAG	ASHIS KUMAR MISHRA VS	// A.D.J,PATNAGARH(Balangir) RFA/0000001/2020
153	D-STREV/34649/2024 STREV/36/2024	STATE OF ODISHA VS M/S. MID EAST INTEGRATED STEEL LTD(MISL), JAJPUR	SUNIL MISHRA,S.C VS	// JUDICIAL MEMBER, ODISHA SALES TA Sa/0000022/2014
154	D-TRP(C)/40535/2024 TRP(C)/291/2024	SUBHASRI TARAI VS SUMAN KABI	BISHWA RANJAN SAHU VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur CP/0000224/2024
155	D-TRP(C)/40655/2024 TRP(C)/292/2024	SHRABANEE SAMAL VS SIDDHARTH SAMAL	RABINARAYAN MISHRA VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur CP/0000270/2024
156	D-TRP(C)/40703/2024 TRP(C)/293/2024	DIBYASHREE SARANGI VS RAJESH DASH	SURENDRA KUMAR ROUT VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000494/2021
157	D-WA/40291/2024 WA/2557/2024	STATE OF ODISHA VS AVIMANYU BEHERA	ANAND PRAKASH DAS,A.S.C VS	// () //
158	D-WA/36507/2024 WA/2558/2024	SATYABADI SAHOO VS UNION OF INDIA	AGASTI KANUNGO VS	// () //
159	D-WA/40293/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	//

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	WA/2559/2024	VS	VS	0
		SARAT KUMAR PRADHAN		//
160	D-WA/40296/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//
	WA/2560/2024	VS	VS	0
		BHAJARAM NAYAK		//
161	D-WA/37646/2024	STATE OF ODISHA	M.K.BALABANTARAY, A.G.A.	//
	WA/2561/2024	VS	VS	0
		KASTI HARPAL		//
162	D-WA/39351/2024	DR.SUSANTA KUMAR DEY	SAURAV TIBREWAL	//
	WA/2562/2024	VS	VS	0
		STATE OF ODISHA		//
163	D-WA/40075/2024	PRAMOD KUMAR KANUNGO	SATYABRATA MOHANTY (1)	//
	WA/2563/2024	VS	VS	0
		STATE OF ODISHA		//
164	D-WA/40289/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	//
	WA/2564/2024	VS	VS	0
		NRUSINGHA CHARAN BEHERA		//
165	D-WA/40451/2024	BISHIKESHAN PASAYAT	LALATENDU SAMANTARAY	//
	WA/2565/2024	VS	VS	0
		GENERAL MANAGER-III, UTKAL GRAMEEN BANK HEAD OFFICE, BOLANGIR,		//
166	D-WA/36095/2024	DEBENDRA NATH MISHRA,	SUDEEP KUMAR SARANGI	//
	WA/2566/2024	VS	VS	0
		STATE OF ODISHA		//
167	D-WA/40624/2024	BISWAMOHAN MISHRA	LAXMIKANTA MOHANTY	//
	WA/2567/2024	VS	VS	0
		STATE OF ODISHA		//
168	D-WA/40298/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	//
	WA/2568/2024	VS	VS	0
		SUDARSHAN BARIK		//
169	D-WA/40297/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	//
	WA/2569/2024	VS	VS	0
		KISHORE CHANDRA SAHU		//
170	D-WA/40294/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	//
	WA/2570/2024	VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WA/40053/2024 WA/2571/2024	SRIKANTA KUMAR BEHERA STATE OF ODISHA VS SHYAM RANJAN SINGH	ANANDA PRAKASH DAS, A.S.C. VS	// // 0 //
172	D-WA/40292/2024 WA/2572/2024	STATE OF ODISHA VS NRUSINGHA CHARAN OJHA	HARI KRUSHNA PANIGRAHI,A.S.C VS	// 0 //
173	D-WA/40288/2024 WA/2573/2024	STATE OF ODISHA VS AKSHAYA KUMAR SAHOO	DEBASIS MOHAPATRA,A.S.C VS	// 0 //
174	D-WA/37636/2024 WA/2574/2024	STATE OF ODISHA VS HRUSIKESH HARICHANDAN	M.K.BALABANTARAY,A.G.A VS	// 0 //
175	D-WA/40290/2024 WA/2575/2024	STATE OF ODISHA VS SASMITA MOHANTY	LALATENDU SAMANTARAY,A.G.A VS	// 0 //
176	D-WA/37872/2024 WA/2576/2024	RABINDRANATH BEHERA VS TATA POWER DISTRIBUTION CENTRAL ODISHA LTD(TPCODL),.BBSR	AVIJIT PATNAIK VS	// 0 //
177	D-WP(C)/40384/2024 WP(C)/23566/2024	HEMANTA SETHY VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	// 0 //
178	D-WP(C)/40011/2024 WP(C)/23567/2024	MADAN MOHAN BISWAL VS STATE OF ODISHA	PRASANTA KISHORE RAY VS	// 0 //
179	D-WP(C)/39459/2024 WP(C)/23568/2024	M/S. DURYODHAN SWAIN VS THE COMMNR OF COMMERCIAL TAXES AND GOOD AND SERVICES TAX, ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //
180	D-WP(C)/40072/2024 WP(C)/23569/2024	SANAT KUMAR JENA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
181	D-WP(C)/39810/2024 WP(C)/23570/2024	TAAPOI SAMAL VS STATE OF ODISHA	ANIMA KUMARI DEI VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/40002/2024 WP(C)/23571/2024	AMOS NAYAK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
183	D-WP(C)/39726/2024 WP(C)/23572/2024	M/S. KARE4U HEALTHCARE SOLUTIONS PVT. LTD., BBSR VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NORTH BLOCK, CENTRAL	ASIT KUMAR DASH VS SECRETARIAT, NEW DELHI	// 0 //
184	D-WP(C)/40047/2024 WP(C)/23573/2024	ABHIRAM NAIK VS REVENUE DIVISIONAL COMMISSIONER (ND) SAMBALPUR	SACHIDANANDA SAHOO VS	// 0 //
185	D-WP(C)/40060/2024 WP(C)/23574/2024	DR.PRAKASH KUMAR MOHAPATRA VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
186	D-WP(C)/38816/2024 WP(C)/23575/2024	ANTARYAMI TRIPATHY VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
187	D-WP(C)/40208/2024 WP(C)/23576/2024	AYASKANTA TRIPATHY VS PRESIDENT WATER AND LAND MANAGEMENT INSTITUTE (WALMI), BBSR	SURYAKANTA DASH VS	// 0 //
188	D-WP(C)/39223/2024 WP(C)/23577/2024	HADU BANDHU PRADHAN VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
189	D-WP(C)/40087/2024 WP(C)/23578/2024	SAMAY HEMBRAM VS STATE OF ODISHA	DHARMENDRA SETHY VS	// 0 //
190	D-WP(C)/39225/2024 WP(C)/23579/2024	PADMA LOCHAN JENA VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
191	D-WP(C)/39226/2024 WP(C)/23580/2024	JAYANTI DASH VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
192	D-WP(C)/40330/2024 WP(C)/23581/2024	ASITA KUMAR NAYAK VS STATE OF ODISHA	SARADA DASH VS	// 0 //
193	D-WP(C)/40088/2024	MANOJ KUMAR HOTA	RAMDAS ACHARY	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :20/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/23582/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/39779/2024 WP(C)/23583/2024	KAILASH CHANDRA MISHRA VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// 0 //
195	D-WP(C)/40091/2024 WP(C)/23584/2024	BASANT KUMAR NEPAK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
196	D-WP(C)/40448/2024 WP(C)/23585/2024	SUBRAT KUMAR BEHERA VS MAHANADI COALFIELD LTD., SAMBALPUR	SOMANATH MISHRA VS	// 0 //
197	D-WP(C)/40222/2024 WP(C)/23586/2024	SK. AKBAR ALLI VS PHARMACY COUNCIL OF INDIA, NBCC CENTRE, NEW DELHI	DHANOJ KUMAR SAHOO VS	// 0 //
198	D-WP(C)/39574/2024 WP(C)/23587/2024	PRAVAT KUMAR JENA VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	// 0 //
199	D-WP(C)/39877/2024 WP(C)/23588/2024	PONNADA SRINIVASH RAO VS DIRECTOR GENERAL RAILWAY PROTECTION FORCE, NEW DELHI	MANOJA KUMAR KHUNTIA VS	// 0 //
200	D-WP(C)/40246/2024 WP(C)/23589/2024	BIJAY CHANDRA RATH VS UNION OF INDIA	SUBHANKAR ROUT VS	// 0 //
201	D-WP(C)/39662/2024 WP(C)/23590/2024	ARUPA BISWAL VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
202	D-WP(C)/40523/2024 WP(C)/23591/2024	SACHIN KUMAR SAHOO VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	// 0 //
203	D-WP(C)/38766/2024 WP(C)/23592/2024	SAMARENDRA KUMAR MOHANTY VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
204	D-WP(C)/39848/2024 WP(C)/23593/2024	PRADIP KUMAR MOHANTY VS	PRAKASH RANJAN BARIK VS	// 0

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### CASES REGISTERED REPORT AS ON :20/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/39897/2024 WP(C)/23594/2024	STATE OF ODISHA CHITTARANJAN SINGH VS	SUBHADUTTA ROUTRAY VS	// // 0
206	D-WP(C)/40524/2024 WP(C)/23595/2024	STATE OF ODISHA DEBAJANI PRAHARAJ VS	SREEJIT MOHANTY VS	// // 0
207	D-WP(C)/40683/2024 WP(C)/23596/2024	STATE OF ODISHA GOURIBALA GIRI VS	KSHIROD KUMAR ROUT VS	// // 0
208	D-WP(C)/39913/2024 WP(C)/23597/2024	STATE OF ODISHA RUPESH KUMAR MEHER VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
209	D-WP(C)/39267/2024 WP(C)/23598/2024	STATE OF ODISHA MUKESH CHANDRA SAHOO VS	SOUMYA RANJAN MOHANTY VS	// // 0
210	D-WP(C)/38813/2024 WP(C)/23599/2024	UNION OF INDIA DEEPAK KUMAR SHARMA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
211	D-WP(C)/34190/2024 WP(C)/23600/2024	STATE OF ODISHA PADMALOCHAN PARIDA VS	AVIJIT PATNAIK VS	// // 0
212	D-WP(C)/37026/2024 WP(C)/23601/2024	STATE OF ODISHA SACHIDANANDA TRIPATHY VS	DEEPANKAR PANIGRAHY VS	// // 0
213	D-WP(C)/39752/2024 WP(C)/23602/2024	STATE OF ODISHA M/S. RIVERSIDE UTILITIES PVT. LTD., BBSR VS	RAMESH CHANDRA JENA VS	// // 0
214	D-WP(C)/37369/2024 WP(C)/23603/2024	UNION OF INDIA LAXMIDHAR PATRA VS	SASMITA SETHI VS	// // 0
215	D-WP(C)/36196/2024 WP(C)/23604/2024	STATE OF ODISHA CHANDRA SEKHAR MISHRA VS	MANOJ KUMAR MOHANTY VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/39279/2024 WP(C)/23605/2024	SUBASH MOHANTY VS NATIONAL HIGHWAY AUTHORITY OF INDIA REPRESENTED THROUGH ITS PROJECT DIRECTOR, NHAI, JAJPUR	SABITA RANJAN PATTNAIK VS	// 0 //
217	D-WP(C)/38539/2024 WP(C)/23606/2024	SUBASH BHUYAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
218	D-WP(C)/39285/2024 WP(C)/23607/2024	RANJIT KUMAR SWAIN VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
219	D-WP(C)/39342/2024 WP(C)/23608/2024	T. KARTIKESWAR SARAB VS STATE OF ODISHA	BIDYADHAR PRADHAN VS	// 0 //
220	D-WP(C)/40425/2024 WP(C)/23609/2024	DAMODAR PRADHANI VS STATE OF ODISHA	RAJIB RATH VS	// 0 //
221	D-WP(C)/38555/2024 WP(C)/23610/2024	RAMESH CHANDRA SWAIN VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
222	D-WP(C)/39344/2024 WP(C)/23611/2024	SRIJAN PATTANAIAK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
223	D-WP(C)/39439/2024 WP(C)/23612/2024	PURNA CHANDRA PATI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
224	D-WP(C)/40653/2024 WP(C)/23613/2024	MAHANADI COALFIELDS LIMITED, SAMBALPUR VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
225	D-WP(C)/39949/2024 WP(C)/23614/2024	KAMAL NETRA HOTA VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
226	D-WP(C)/39358/2024 WP(C)/23615/2024	B.GOURI PRASAD VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
227	D-WP(C)/39348/2024	BICHITRA NAYAK	BHABANI SANKAR DAS	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/23616/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/39711/2024 WP(C)/23617/2024	M/S ODISHA MOTORS, BHUBANESWAR VS THE COMNR, CT AND GST, ODISHA, CUTTACK	ADHIRAJ MOHANTY VS	// 0 //
229	D-WP(C)/39359/2024 WP(C)/23618/2024	BIJAYA KUMAR BISWAL VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
230	D-WP(C)/38945/2024 WP(C)/23619/2024	SILANANDA DANG @ SILANAND DANG VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
231	D-WP(C)/40042/2024 WP(C)/23620/2024	SK. MAZEED VS STATE OF ODISHA	SACHIDANANDA SAHOO VS	// 0 //
232	D-WP(C)/39375/2024 WP(C)/23621/2024	FAKIRA CHARAN SAMAL VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
233	D-WP(C)/40558/2024 WP(C)/23622/2024	KRUSHNA CHANDRA NAYAK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
234	D-WP(C)/38949/2024 WP(C)/23623/2024	KHAGESWAR PATI VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
235	D-WP(C)/39500/2024 WP(C)/23624/2024	AL RAHIM INSTITUTE OF ENGINEERING AND TECHNOLOGY , ITC , JAJPUR VS STATE OF ODISHA	MD. GOLAM MADANI VS	// 0 //
236	D-WP(C)/36805/2024 WP(C)/23625/2024	BIMALINI SAHOO VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
237	D-WP(C)/39290/2024 WP(C)/23626/2024	PRAFULLA KUMAR SAHU VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
238	D-WP(C)/39004/2024 WP(C)/23627/2024	MAHANADI COALFIELDS LTD., SAMBALPUR VS	DEBARAJ MOHANTY VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/40711/2024 WP(C)/23628/2024	STATE OF ODISHA RAMAKRUSHNA GIRI VS	KSHIROD KUMAR ROUT VS	// // ()
240	D-WP(C)/39325/2024 WP(C)/23629/2024	STATE OF ODISHA RAJKISHORE MISHRA VS	JANAKI KANTA MAHAPATRA VS	// // ()
241	D-WP(C)/39889/2024 WP(C)/23630/2024	STATE OF ODISHA JANARDAN DASH VS	SOMANATH MISHRA VS	// // ()
242	D-WP(C)/39014/2024 WP(C)/23631/2024	ORISSA LIFT IRRIGATION CORPORATION LTD., BBSR PURUSOTTAM SAHOO VS	SANJIB MOHANTY VS	// // ()
243	D-WP(C)/38811/2024 WP(C)/23632/2024	STATE OF ODISHA SUJIT KUMAR MOHAPATRA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
244	D-WP(C)/40164/2024 WP(C)/23633/2024	STATE OF ODISHA SANJIT KUMAR MOHANTY VS	BIBHUTI KESHARI BISWAL VS	// // ()
245	D-WP(C)/39051/2024 WP(C)/23634/2024	STATE OF ODISHA GO DIGIT GENERAL INSURANCE LTD., KARNATAKA VS	ADAM ALI KHAN VS	// // ()
246	D-WP(C)/40329/2024 WP(C)/23635/2024	MANORAMA MISHRA M/S MANJU SERVICES, CUTTACK VS	JANMEAJAYA DASH VS	// // ()
247	D-WP(C)/37110/2024 WP(C)/23636/2024	COMNR OF GST AND CENTRAL EXCISE, BBSR COMMISSIONERATE SUSHANTA KUMAR MAHANTA VS	AMIYA KUMAR CHHATOI VS	// // ()
248	D-WP(C)/39481/2024 WP(C)/23637/2024	STATE OF ODISHA LINA MOHANTA VS	AJAYA KUMAR MOHARANA VS	// // ()
249	D-WP(C)/37437/2024 WP(C)/23638/2024	STATE OF ODISHA SIBA PRASAD BISWAL VS	DEEPAK RAJNAJ SUNDARAY VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/40704/2024 WP(C)/23639/2024	SRI SAI RAMESWARA SOLVANTS PVT LTD.,KORAPUT VS UNION OF INDIA	JAGAMOHAN PATTANAIAK VS	// 0 //
251	D-WP(C)/40198/2024 WP(C)/23640/2024	SRI JAGANNATH COLLEGE OF NURSING, NUAPADA VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
252	D-WP(C)/38426/2024 WP(C)/23641/2024	BUDA BAIRAGI @ B.BAIRAGI VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
253	D-WP(C)/39560/2024 WP(C)/23642/2024	PARESH KUMAR PAL VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	// 0 //
254	D-WP(C)/39053/2024 WP(C)/23643/2024	ANTARYAMI SETH VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	// 0 //
255	D-WP(C)/38987/2024 WP(C)/23644/2024	GANDHI SAHU VS STATE OF ODISHA	DURGA PRASAD S. MALLICK VS	// 0 //
256	D-WP(C)/39519/2024 WP(C)/23645/2024	AMULYA KUMAR RATH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
257	D-WP(C)/39262/2024 WP(C)/23646/2024	AKSHAYA KUMAR SAHOO @ AKHAYA KR. SAHOO VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
258	D-WP(C)/39569/2024 WP(C)/23647/2024	KIRUTHIKA P VS COLLECTOR, KHURDA	BHASKAR CHANDRA PANDA VS	// 0 //
259	D-WP(C)/39216/2024 WP(C)/23648/2024	RADHESHYAM BAG VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
260	D-WP(C)/39442/2024 WP(C)/23649/2024	RAHIM SAHA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
261	D-WP(C)/39265/2024	BISWARANJAN BARAL	SOUMYA RANJAN MOHANTY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/23650/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/34890/2024 WP(C)/23651/2024	RANI NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
263	D-WP(C)/39402/2024 WP(C)/23652/2024	PANCHDEEP CONSTRUCTION LTD., KHURDA VS REAL ESTATE APPELLATE TRIBUNAL, BBSR	SANTOSH KUMAR DWIVEDY VS	// 0 //
264	D-WP(C)/40760/2024 WP(C)/23653/2024	BANDITA TRIPATHY VS CUTTACK MUNICIPAL CORPORATION	SAMIR KUMAR MISHRA VS	// 0 //
265	D-WP(C)/34896/2024 WP(C)/23654/2024	BULU SETHI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
266	D-WP(C)/40017/2024 WP(C)/23655/2024	GOVINDA CHANDRA SINGH VS STATE OF ODISHA	MANAS PATI VS	// 0 //
267	D-WP(C)/40785/2024 WP(C)/23656/2024	DAYANIDHI MAHANTA VS TAHASILDAR, PATNA	MITHUN DAS VS	// 0 //
268	D-WP(C)/40780/2024 WP(C)/23657/2024	JNANENDRA JENA VS THE COMMISSIONER, B.M.C, BHUBANESWAR, KHURDA	ANIMESH MOHANTY VS	// 0 //
269	D-WP(C)/36704/2024 WP(C)/23658/2024	BHAGYADHARA SWAIN VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
270	D-WP(C)/36129/2024 WP(C)/23659/2024	ALLADIN MIRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
271	D-WP(C)/38043/2024 WP(C)/23660/2024	SULOCHANA PATTANAYAK VS PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE COMMISSIONERATE,BBSR	ANUP NARAYAN MOHANTY VS	// 0 //
272	D-WP(C)/39444/2024 WP(C)/23661/2024	TEJ BAHADUR KUMAR VS	SUBHRANSU BHUSAN MOHANTY VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/39622/2024 WP(C)/23662/2024	UNION OF INDIA BINAPANI DASH VS ADDITIONAL COMMISSIONER OF SURVEY, SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// // ()
274	D-WP(C)/38415/2024 WP(C)/23663/2024	JOBBER MOHAMMED VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	// () //
275	D-WP(C)/39973/2024 WP(C)/23664/2024	NATABAR NAYAK VS STATE OF ODISHA	ANIL KUMAR DAS VS	// () //
276	D-WP(C)/39580/2024 WP(C)/23665/2024	KIRUTHIKA P VS COLLECTOR, KHURDA	BHASKAR CHANDRA PANDA VS	// () //
277	D-WP(C)/39462/2024 WP(C)/23666/2024	M/S SRI JAGANNATH ALLOYS PVT.LTD VS STATE TAX OFFICER, ROURKELA II	BHABANI PRASAD MOHANTY VS	// () //
278	D-WP(C)/38738/2024 WP(C)/23667/2024	PABITRA MAJHI VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// () //
279	D-WP(C)/39975/2024 WP(C)/23668/2024	SAMARENDRA MAHAPATRA VS STATE OF ODISHA	ANIL KUMAR DAS VS	// () //
280	D-WP(C)/39605/2024 WP(C)/23669/2024	BIMBADHAR SWAIN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //
281	D-WP(C)/39941/2024 WP(C)/23670/2024	K.RAGHUNATHAM SUBUDHI VS STATE BANK OF INDIA	RAMACHANDRA PANIGRAHY VS	// () //
282	D-WP(C)/39978/2024 WP(C)/23671/2024	RAM MOHAN JOSHI VS STATE OF ODISHA	ANIL KUMAR DAS VS	// () //
283	D-WP(C)/40346/2024 WP(C)/23672/2024	M/S.PANDA MEDICAL STORE, BBMCH, BOLANGIR VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// () //

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### CASES REGISTERED REPORT AS ON :20/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/40016/2024 WP(C)/23673/2024	KEDAR BEHERA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
285	D-WP(C)/39469/2024 WP(C)/23674/2024	KANTI PATEL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
286	D-WP(C)/39487/2024 WP(C)/23675/2024	BHIMSEN SAHOO VS MAHANADI COALFIELDS LTD., TALCHER	BIBHU PRASAD PANDA VS	// 0 //
287	D-WP(C)/40391/2024 WP(C)/23676/2024	LINGARAJ DAS VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
288	D-WP(C)/39490/2024 WP(C)/23677/2024	DASARATHI PRADHAN @ SAHOO VS MAHANADI COALFIELDS LTD., TALCHER	BIBHU PRASAD PANDA VS	// 0 //
289	D-WP(C)/40018/2024 WP(C)/23678/2024	RANJAN KUMAR PATEL VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
290	D-WP(C)/40695/2024 WP(C)/23679/2024	MANAS RANJAN MOHANTY VS R.T.O. BHUBANESWAR-I	KHIROD CHANDRA MAJHI VS	// 0 //
291	D-WP(C)/36229/2024 WP(C)/23680/2024	DILLIP KUMAR MISTRY VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
292	D-WP(C)/40697/2024 WP(C)/23681/2024	ANNADA PRASAD BEHERA VS R.T.O., CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //
293	D-WP(C)/40056/2024 WP(C)/23682/2024	MANOJ KUMAR HOTA VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
294	D-WP(C)/40702/2024 WP(C)/23683/2024	MANISH KUMAR THACKER VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
295	D-WP(C)/39472/2024	SUSHANTA KUMAR MOHANTA	AJAYA KUMAR MOHARANA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/23684/2024	VS	VS	0
		SECY. INDUSTRIES DEPT., GOVT. OF ODISHA		//
296	D-WP(C)/40376/2024	MAMATA SWAIN	PRASANT KUMAR MISHRA	//
	WP(C)/23685/2024	VS	VS	0
		THE BRANCH MANAGER, UNION BANK OF INDIA, PARADEEP		//
297	D-WP(C)/39463/2024	JHANAMANI DEI @ JANHA GOCHHAYAT	SHIVSANKAR MOHANTY	//
	WP(C)/23686/2024	VS	VS	0
		THE STATE OF ODISHA		//
298	D-WP(C)/40059/2024	SUBAS CHANDRA SAHOO	DIPAK RANJAN MISHRA	//
	WP(C)/23687/2024	VS	VS	0
		STATE OF ODISHA		//
299	D-WP(C)/39799/2024	JAJANIKA BHUYAN	SUBHASISH SATAPATHY	//
	WP(C)/23688/2024	VS	VS	0
		STATE OF ODISHA		//
300	D-WP(C)/38871/2024	BANAMALI DAS	RAMA CHANDRA JENA	//
	WP(C)/23689/2024	VS	VS	0
		STATE OF ODISHA		//
301	D-WP(C)/32254/2024	MANJULATA MOHAPATRA	PRAMOD KUMAR SAHOO	//
	WP(C)/23690/2024	VS	VS	0
		STATE OF ODISHA		//
302	D-WP(C)/40689/2024	A.K.SAMANTARAY AND CO. PVT. LTD., BBSR	SIDHARTHA MISHRA	//
	WP(C)/23691/2024	VS	VS	0
		BRANCH MANAGER, IDBI BANK LTD., BHADRAK		//
303	D-WP(C)/40063/2024	NIHAR RANJAN SWAIN	RAMDAS ACHARY	//
	WP(C)/23692/2024	VS	VS	0
		STATE OF ODISHA		//
304	D-WP(C)/40331/2024	JOGENDRA NATH GHARAI	RABI NARAYAN BEHERA	//
	WP(C)/23693/2024	VS	VS	0
		THE CHAIRMAN CUM MANAGING DIRECTOR, UCO BANK, KOLKATA		//
305	D-WP(C)/36548/2024	M/S ADITYA CRAFT AND PAPERS PRIVATE LIMITED,CUTTACK	CHITRASEN PARIDA	//
	WP(C)/23694/2024	VS	VS	0
		CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS,NEW DELHI		//
306	D-WP(C)/39679/2024	NANDA KISHOR SAHU	PRASANTA KUMAR SATAPATHY	//
	WP(C)/23695/2024	VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/39047/2024 WP(C)/23696/2024	STATE OF ODISHA ARUN KUMAR MAHAKUR VS	SUSHANTA KUMAR PRADHAN VS	// // ()
308	D-WP(C)/39360/2024 WP(C)/23697/2024	STATE OF ODISHA DUSMANTA MAJHI VS	ASISH KUMAR RAY VS	// // ()
309	D-WP(C)/39468/2024 WP(C)/23698/2024	STATE OF ODISHA PARTHA SARATHI MOHANTY VS	BIBHUTI BHUSAN NANDA VS	// // ()
310	D-WP(C)/39485/2024 WP(C)/23699/2024	STATE OF ODISHA N.SIVA SANKAR VS	MOHIT AGARWAL VS	// // ()
311	D-WP(C)/39340/2024 WP(C)/23700/2024	SUB COLLECTOR CUM SPECIAL CERTIFICATE OFFICER, BBSR SHARATH NAG RAHULA VS	SANJIB KUMAR BHANJADEO VS	// // ()
312	D-WP(C)/39497/2024 WP(C)/23701/2024	STATE OF ODISHA MIHIR KUMAR SWAIN VS	CHITTA RANJAN PATTNAIK VS	// // ()
313	D-WP(C)/39417/2024 WP(C)/23702/2024	STATE OF ODISHA SHANTANU KUMAR MEHER VS	KRISHNA CHANDRA SAHU VS	// // ()
314	D-WP(C)/39335/2024 WP(C)/23703/2024	STATE OF ODISHA ANJANA SUKLA VS	MANOJ KUMAR MOHANTY VS	// // ()
315	D-WP(C)/39488/2024 WP(C)/23704/2024	STATE OF ODISHA SURYA NARAYAN SAHOO VS	PRADEEP KUMAR KHUNTIA VS	// // ()
316	D-WP(C)/40079/2024 WP(C)/23705/2024	THE VICE CHANCELLOR, SHREE JAGANNATH SANSKRIT VISHVAVIDYALAYA, PURI PURNANANDA MOHANTY VS	PRAVAT KUMAR MUDULI VS	// // ()
317	D-WP(C)/39069/2024 WP(C)/23706/2024	STATE OF ODISHA RAMESH CHANDRA PANIGRAHI VS	TRILOCHAN DASH VS	// // ()
		STATE OF ODISHA		//

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318	D-WP(C)/40193/2024 WP(C)/23707/2024	PRASANTA KUMAR SAHU VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
319	D-WP(C)/39621/2024 WP(C)/23708/2024	DILLIP BAL VS STATE OF ORISSA	GYANESWAR SATPATHY VS	// 0 //
320	D-WP(C)/39492/2024 WP(C)/23709/2024	BHIMSEN BEHERA VS CHANCELLOR, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY (O.U.A.T.), BBSR	SRIDHAR RATH VS	// 0 //
321	D-WP(C)/38804/2024 WP(C)/23710/2024	GAYATRI INSTITUTE OF ENGINEERING AND TECHNOLOGY, GANJAM VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
322	D-WP(C)/39841/2024 WP(C)/23711/2024	DASARATHI MAJHI VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
323	D-WP(C)/38743/2024 WP(C)/23712/2024	RAMLAL THAPA VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //
324	D-WP(C)/40009/2024 WP(C)/23713/2024	SUKANTA KUMAR NAYAK VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
325	D-WP(C)/40004/2024 WP(C)/23714/2024	AMOS NAYAK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
326	D-WP(C)/37245/2024 WP(C)/23715/2024	PRASANTA KUMAR BHUYAN VS SUB DIVISIONAL MAGISTRATE, BALASORE	RASHMI RANJAN DAS VS	// 0 //
327	D-WP(C)/39182/2024 WP(C)/23716/2024	ANANDA CHANDRA BEHERA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
328	D-WP(C)/40114/2024 WP(C)/23717/2024	PRAHALLA @ PRAHALLAD BEHERADALAI VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// 0 //
329	D-WP(C)/40041/2024	BHARATI DASH @ BHARATI DAS	ARJUNA CHARANA BEHERA	//

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	WP(C)/23718/2024	VS UNION OF INDIA	VS	0 //
330	D-WP(C)/39931/2024 WP(C)/23719/2024	SUNANDA MOHANTY VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	// 0 //
331	D-WP(C)/39183/2024 WP(C)/23720/2024	UPENDRA BISOI VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
332	D-WP(C)/40831/2024 WP(C)/23721/2024	MADHUSUDAN ROUL VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
333	D-WP(C)/40082/2024 WP(C)/23722/2024	DILLIP KUMAR NAYAK VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
334	D-WP(C)/39050/2024 WP(C)/23723/2024	BAHADAJHOLA PACS LTD., NAYAGARH VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
335	D-WP(C)/40833/2024 WP(C)/23724/2024	DIBYAJYOTI HOTA VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
336	D-WP(C)/39202/2024 WP(C)/23725/2024	ARUNDHATI VIHAR RESIDENTS WELFARE TRUST, KHURDA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
337	D-WP(C)/39361/2024 WP(C)/23726/2024	SATYANARAYAN SINGH VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
338	D-WP(C)/39365/2024 WP(C)/23727/2024	NARAYANA JENA VS STATE OF ODISHA	JAGAMOHAN PATTANAİK VS	// 0 //
339	D-WP(C)/39509/2024 WP(C)/23728/2024	K.KAMEYA REDDY VS STATE OF ODISHA	PRASANNA KUMAR DASH VS	// 0 //
340	D-WP(C)/39765/2024 WP(C)/23729/2024	MALATI SINGH VS	KALI PRASAD MOHANTY VS	// 0

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341	D-WP(C)/40119/2024 WP(C)/23730/2024	STATE OF ODISHA JAYDEV SAHOO VS	MAHITOSH SINHA VS	// // ()
342	D-WP(C)/39246/2024 WP(C)/23731/2024	STATE OF ODISHA SANJAYA KUMAR KAR VS	SAILABALA JENA VS	// // ()
343	D-WP(C)/40122/2024 WP(C)/23732/2024	STATE OF ODISHA PRATAP KUMAR RAY VS	MAHITOSH SINHA VS	// // ()
344	D-WP(C)/39849/2024 WP(C)/23733/2024	STATE OF ODISHA AJIT KUMAR SINGH BABU VS	SASWATI MOHAPATRA VS	// // ()
345	D-WP(C)/39512/2024 WP(C)/23734/2024	COMMISSIONER KENDRIYA VIDYALAYA SANGATHANA M/S AUL COLLEGE, KENDRAPARA VS	SAROJA KANTA SAMAL VS	// // ()
346	D-WP(C)/40971/2024 WP(C)/23735/2024	REGIONAL PROVIDENT COMMISSIONER II (PD), GOVT. CUTTACK REGISTRAR JUDICIAL, ORISSA HIGH COURT, CUTTACK VS	ADV VS	// // ()
347	D-ABLAPL/25382/2024 ABLAPL/10393/2024	GOVT OF ODISHA DILLIP SUNDARAY@DILLIP KUMAR SUNDARAY VS	ANNADA SANKAR JENA VS	// // ()
348	D-ABLAPL/27967/2024 ABLAPL/10394/2024	STATE OF ODISHA BIKASH PADHI VS	SIDHARTHA DAS VS	// // ()
349	D-ABLAPL/26653/2024 ABLAPL/10395/2024	STATE OF ODISHA SUSHANTA KUMAR JENA @SUSANTA JENA VS	MAHIMANANDA SWAIN VS	// // ()
350	D-ABLAPL/26896/2024 ABLAPL/10396/2024	STATE OF ODISHA RAKESH KUMAR NAYAK VS	BAIJAYANTI MOHANTY VS	// // ()
351	D-ABLAPL/28055/2024 ABLAPL/10397/2024	STATE OF ODISHA PURNA CHANDRA PATRA VS	CHINMAYA KUMAR SAHU VS	// // ()
		STATE OF ODISHA		//

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352	D-ABLAPL/28141/2024 ABLAPL/10398/2024	BAPUN KUMAR BARIK VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	KEONJHAR SADAR /474 /2024 () //
353	D-ABLAPL/27084/2024 ABLAPL/10399/2024	SULOCHANA BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
354	D-ABLAPL/28211/2024 ABLAPL/10400/2024	ALOK BEHERA @ MUNA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /468 /2024 () //
355	D-ABLAPL/28080/2024 ABLAPL/10401/2024	SANJAYA KUMAR SUTAR @ GAJI SIR @ SANJATYA KETAN SUTAR VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	MAHANGA /328 /2024 () //
356	D-ABLAPL/28257/2024 ABLAPL/10402/2024	PRAMOD SENAPATI @ BULU VS STATE OF ODISHA	BISWAJIT SAHOO VS	JANKIA P.S. /176 /2024 () //
357	D-ABLAPL/27213/2024 ABLAPL/10403/2024	KRUSHNA CHANDRA NAYAK @ DAMBARU NAYAK VS STATE OF ODISHA	JASHOBANTA DASH VS	PURUSHOTTAMPUR /446 /2021 () //
358	D-ABLAPL/28087/2024 ABLAPL/10404/2024	DEBABRATA ACHARYA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	BAMBARI /232 /2024 () //
359	D-ABLAPL/27223/2024 ABLAPL/10405/2024	PABITRA PRADHAN VS STATE OF ODISHA	CHHABI BEHERA VS	BARANGA /102 /2024 () //
360	D-ABLAPL/28260/2024 ABLAPL/10406/2024	SRIHARI PRASAD PANIGRAHY VS STATE OF ODISHA	JAYADEBA BEHERA VS	BAIDYANATHPUR /415 /2024 () //
361	D-ABLAPL/28094/2024 ABLAPL/10407/2024	SEK KARIM VS STATE OF ODISHA	MANORANJAN DAS VS	CANTONMENT ROAD /139 /2024 () //
362	D-ABLAPL/28264/2024 ABLAPL/10408/2024	SK. SAJIRUDDIN VS STATE OF ODISHA	ARIJEET MISHRA VS	SUKINDA /322 /2024 () //
363	D-ABLAPL/27284/2024	AMIYA RANJAN JENA	KHAGESWAR BEHERA	KOKSARA /247 /2023

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	ABLAPL/10409/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/28266/2024 ABLAPL/10410/2024	SK. ABDUL MAROOF VS STATE OF ODISHA	ARIJEET MISHRA VS	SUKINDA /322 /2024 () //
365	D-ABLAPL/28270/2024 ABLAPL/10411/2024	RASIKA DANSANA VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	BHATILI /265 /2024 () //
366	D-ABLAPL/27369/2024 ABLAPL/10412/2024	SUKUMAR DHAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	KAMARDA /114 /2024 () //
367	D-ABLAPL/28275/2024 ABLAPL/10413/2024	M.SARSWATI VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	JARADA /274 /2024 () //
368	D-ABLAPL/28338/2024 ABLAPL/10414/2024	NIKEI @ AJAYA DALEI VS STATE OF ODISHA	MANORANJAN DAS VS	INFOVALLY UPD BHUBANESWAR /238 () //
369	D-ABLAPL/28195/2024 ABLAPL/10415/2024	BIJAYA LAXMI MOHAPATRA VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	BALICHANDRAPUR /444 /2024 () //
370	D-ABLAPL/28340/2024 ABLAPL/10416/2024	AJAY KUMAR GUPTA VS STATE OF ODISHA	PITAMBAR JENA VS	JHUMPURA /184 /2024 () //
371	D-ABLAPL/27832/2024 ABLAPL/10417/2024	ABHIJIT NAYAK VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	BANKI /110 /2024 () //
372	D-ABLAPL/27579/2024 ABLAPL/10418/2024	ADIL KHAN @ SEK ADIL VS STATE OF ODISHA	BHARAT JALLI VS	PANDAPADA /247 /2024 () //
373	D-ABLAPL/28135/2024 ABLAPL/10419/2024	ABDUL WASIM KHAN VS STATE OF ODISHA	SIDHARTHA DAS VS	KOIDA /116 /2024 () //
374	D-ABLAPL/27863/2024 ABLAPL/10420/2024	TAPAN KUMAR SASMAL VS	SIDDHARTH GOUTAM DAS VS	KHANDAGIRI P.S. /182 /2024 ()

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375	D-ABLAPL/28144/2024 ABLAPL/10421/2024	STATE OF ODISHA SUNIL RANA VS	SATYABRATA PANDA VS	// PAIKMAL /148 /2024 ()
376	D-ABLAPL/27904/2024 ABLAPL/10422/2024	STATE OF ODISHA SUNITA DEVI VS	BHARAT BHUSAN ROUSTRAY VS	// PLANTSITE /664 /2024 ()
377	D-ABLAPL/27688/2024 ABLAPL/10423/2024	STATE OF ODISHA STEPHEN JOSEPH VS	ABHISIDDHANTA SAHOO VS	// BASELI SAHI PS /98 /2024 ()
378	D-ABLAPL/28146/2024 ABLAPL/10424/2024	STATE OF ODISHA KISHOR CHANDRA DASH VS	KULDEEP MOHANTY VS	// SALIPUR /338 /2024 ()
379	D-ABLAPL/28128/2024 ABLAPL/10425/2024	STATE OF ODISHA BABU SAMAL VS	SIDHARTHA DAS VS	// KOIDA /116 /2024 ()
380	D-ABLAPL/28207/2024 ABLAPL/10426/2024	STATE OF ODISHA RAJAT KUMAR DAS VS	SUJATA JENA VS	// CHANDAPUR /169 /2024 ()
381	D-ABLAPL/28342/2024 ABLAPL/10427/2024	STATE OF ODISHA AKASH NAYAK VS	AKASH BHUYAN VS	// RAJKANIKA /376 /2024 ()
382	D-ABLAPL/28287/2024 ABLAPL/10428/2024	STATE OF ODISHA KANHU @ KAHNA GOUDA VS	SANTOSH KUMAR MAHANTY VS	// JAGANNATHA PRASAD /412 /2021 ()
383	D-ABLAPL/27809/2024 ABLAPL/10429/2024	STATE OF ODISHA BIBUNA MOHAPATRA VS	DEBANAN DAS VS	// BANKI /214 /2023 ()
384	D-ABLAPL/27919/2024 ABLAPL/10430/2024	STATE OF ODISHA NIRANJAN JENA VS	SURYAKANTA DWIBEDI VS	// FATEGARH /221 /2024 ()
385	D-ABLAPL/28288/2024 ABLAPL/10431/2024	STATE OF ODISHA PARI SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// BUGUDA /312 /2024 () //

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386	D-ABLAPL/28289/2024 ABLAPL/10432/2024	BHARATI DAS VS STATE OF ODISHA	DILLIP KUMAR DASH VS	BADAMBADI /285 /2024 () //
387	D-ABLAPL/28310/2024 ABLAPL/10433/2024	ASHUTOSH JENA VS STATE OF ODISHA(VIG.)	ANJAN KUMAR BISWAL VS	SAMBALPUR VIGILANCE /70 /2014 () //
388	D-ABLAPL/28344/2024 ABLAPL/10434/2024	PRADEEP KUMAR ROUT VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JAJPUR TOWN /215 /2017 () //
389	D-ABLAPL/28345/2024 ABLAPL/10435/2024	AKHAYA KUMAR NAYAK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	DHARMASALA /661 /2024 () //
390	D-ABLAPL/28356/2024 ABLAPL/10436/2024	SANDEEP KUMAR MOHANTY VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	/ /0 () //
391	D-ABLAPL/28358/2024 ABLAPL/10437/2024	MAMINA DAS VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	KUDANAGARI /243 /2024 () //
392	D-ABLAPL/28370/2024 ABLAPL/10438/2024	HULI PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /105 /2024 () //
393	D-ABLAPL/28372/2024 ABLAPL/10439/2024	BHALU SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /392 /2024 () //
394	D-ABLAPL/28359/2024 ABLAPL/10440/2024	GOPAL KRUSHNA MOHANTY VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	PURUSHOTTAMPUR /314 /2022 () //
395	D-ABLAPL/28373/2024 ABLAPL/10441/2024	MURALIDHAR SAHOO VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	BADAGODA P.S. /194 /2024 () //
396	D-ABLAPL/28375/2024 ABLAPL/10442/2024	MUNA KHATUA VS STATE OF ODISHA	JAYANTA KUMAR KHANDAYATRAY VS	BOLAGARH P.S. /178 /2024 () //
397	D-ABLAPL/27894/2024	MIR ALIM @LALE	PRADEEP KUMAR DAS	BHADRAK TOWN /486 /2024

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	ABLAPL/10443/2024	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/28378/2024 ABLAPL/10444/2024	CHAKRADHAR JENA VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	BALIANTA P.S. /430 /2024 () //
399	D-ABLAPL/28361/2024 ABLAPL/10445/2024	BISHAL @ SUBRAT GOCHHAYAT VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	LALBAG /165 /2024 () //
400	D-ABLAPL/28382/2024 ABLAPL/10446/2024	SATYABRAT SAHOO VS STATE OF ODISHA	SANGITA MOHANTY VS	BARGARH /489 /2024 () //
401	D-ABLAPL/28386/2024 ABLAPL/10447/2024	JINUN THATI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	PURUNAKATAK /83 /2022 () //
402	D-ABLAPL/28389/2024 ABLAPL/10448/2024	SK. NIYAMAT @ CHHOTU VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	CHAULIAGANJA /183 /2024 () //
403	D-ABLAPL/28416/2024 ABLAPL/10449/2024	MAMATA DAS VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	CHANDABALI /278 /2024 () //
404	D-ABLAPL/28364/2024 ABLAPL/10450/2024	NIMAI CHARAN SAHOO VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	S.P.(CID-CRL),CUTTACK /12 /2023 () //
405	D-ABLAPL/26587/2024 ABLAPL/10451/2024	DIBAKAR RAUTIA VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	KUCHINDA /243 /2022 () //
406	D-ABLAPL/27791/2024 ABLAPL/10452/2024	MUMTAJ BEGUM VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BELPAHAR /22 /2024 () //
407	D-ABLAPL/26690/2024 ABLAPL/10453/2024	P. DHARMA RAO @ P. DHARAMA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOLANTHARA (BERHAMPUR) /3 /2023 () //
408	D-ABLAPL/27855/2024 ABLAPL/10454/2024	MIR WASIN VS	SARBESWAR SAHOO VS	DELANGA /242 /2024 ()

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409	D-ABLAPL/26699/2024 ABLAPL/10455/2024	STATE OF ODISHA TOFAN BHOI VS STATE OF ODISHA	DEBARAJ MOHANTY VS	// BALIAPANDA /148 /2024 () //
410	D-ABLAPL/27970/2024 ABLAPL/10456/2024	BAIDHARA @ BAIDHAR MOHARANA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	SABARANG /167 /2024 () //
411	D-ABLAPL/27325/2024 ABLAPL/10457/2024	SHANTI SWAROOP MISHRA VS STATE OF ODISHA(VIG.)	RAMDAS ACHARY VS	//0 () //
412	D-ABLAPL/28002/2024 ABLAPL/10458/2024	SUBRAT DAS VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	JARAPADA /206 /2024 () //
413	D-ABLAPL/28035/2024 ABLAPL/10459/2024	PRASHANT KUMAR KHATUA VS STATE OF ODISHA	ABHISEK MOHANTY VS	PHULBANI SADAR /144 /2024 () //
414	D-ABLAPL/27476/2024 ABLAPL/10460/2024	JYOTIRANJAN NAYAK @ BHAGU NAYAK VS STATE OF ODISHA	SASHIBHUSAN DAS VS	BONTH /155 /2024 () //
415	D-ABLAPL/28066/2024 ABLAPL/10461/2024	SUBRAT DAS VS STATE OF ODISHA	ABHISEK MOHANTY VS	BASTA /88 /2024 () //
416	D-ABLAPL/28391/2024 ABLAPL/10462/2024	KANHU PATRA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	SOSO /163 /2024 () //
417	D-ABLAPL/28393/2024 ABLAPL/10463/2024	SK. NIYAMAT @ CHHOTU VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	CUTTACK SADAR /351 /2024 () //
418	D-ABLAPL/28395/2024 ABLAPL/10464/2024	JAYARAM ORAM VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	SUNDARGARH SADAR /245 /2024 () //